## COURT-I

## IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

## APPEAL NO. 293 OF 2017 & IA NO. 758 OF 2017

Dated: 27<sup>th</sup> November, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson

Hon'ble Mr. I. J. Kapoor, Technical Member

In the matter of:

M/s Indsil Hydro Power and Manganese Limited .... Appellant(s)

Vs.

Kerala State Electricity Regulatory Commission & Ors. .... Respondent(s)

Counsel for the Appellant(s) : -

Counsel for the Respondent(s) : Mr. James P. Thomas for R-1

## **ORDER**

Learned counsel for the appellant is stated to be in some personal difficulty.

List the matter on <u>09.01.2018.</u>

(I.J. Kapoor) Technical Member (Justice Ranjana P. Desai) Chairperson

ts/tpd